

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1709**  
TO BE ANSWERED ON 15/03/2023

**DUES OF ANDHRA PRADESH UNDER MGNREGA**

1709 SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has to pay ₹ 700 crores to Andhra Pradesh under material component of MGNREGA;
- (b) if so, details of dues and other dues to be paid to Andhra Pradesh as of 1st March, 2023;
- (c) whether non-clearance of dues will impact implementation of MGNREGA in the State; and
- (d) if so, by when Ministry is going to clear material and wage dues, if any, to Andhra Pradesh forthwith?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) to (d) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment Scheme.

In the current financial year 2022-23 (as on 10.03.2023) an amount of Rs. 6706.08 crore has been released to the State of Andhra Pradesh, which includes Rs. 2363.46 crore for material and administrative components under Mahatma Gandhi NREGS. Under the Scheme, an amount of Rs. 819.12 crore is pending liability for material component and Rs. 205.24 crore is pending liability for wage component as on 01.03.2023 in the financial year 2022-23.

Fund release to States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of Mahatma Gandhi NREGS keeping in view the demand for work on the ground.

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